

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1538
TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

CONSTRUCTION OF COLD STORAGE

1538. SHRI AJAY NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of cold storages sanctioned by the Government in various States, State-wise including Bihar so far;
- (b) whether the Government proposes to construct cold storages particularly in Bihar and Uttar Pradesh to reduce the storage cost of potato, onion and other vegetables of the farmers in view of the shortage of cold storages/godowns in the said States;
- (c) if so, the district-wise and State-wise locations of the proposed cold storages and the details of likely benefits to the farmers and if not, the reasons therefor;
- (d) the amount of financial assistance provided by the Government for construction of cold storages during the last three years including the amount of funds released for Bihar;
- (e) whether there is any provision to give concessions to the farmers for utilising cold storages constructed with the assistance received from the Government; and
- (f) if so, the details thereof and if not, the reasons therefor including the manner in which assistance is being provided to the farmers in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government does not construct cold storages by its own. However, Government is implementing following schemes in the country including Bihar and Uttar Pradesh under which assistance is provided for establishing cold storages:

(i): Mission for Integrated Development of Horticulture (MIDH):

Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) is implementing Mission for Integrated Development of Horticulture (MIDH) for holistic development of horticulture in the country including Bihar and Uttar Pradesh. Under the scheme, financial assistance is available, inter-alia, for setting up of Post Harvest Management (PHM) infrastructure including cold storages.

The component is demand/ entrepreneur-driven from among entrepreneurs, private companies, cooperatives, farmers groups etc for which assistance at the rate of 35% of admissible project cost in general areas and 50% in hilly and scheduled area is available as credit linked back ended subsidy through respective State Horticulture Missions.

The funds under the scheme are allocated to States on the basis of Annual Action Plan (AAP) received from State Level Executive Committee (SLEC), availability of resources and requirement of States.

(ii): Pradhan Mantri Kisan Sampada Yojana (PMKSY):

Ministry of Food Processing Industries (MOFPI) is implementing a Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure (now subsumed under PMKSY) to provide integrated cold chain and preservation infrastructure facilities. Under this scheme, MOFPI provides financial assistance in the form of grant-in-aid at the rate of 35% for general area and 50% for North-East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure subject to a maximum grant-in-aid of Rs. 10.00 crore for setting up of integrated cold chain projects with cold storage as one of the component.

State-wise number of cold storages sanctioned upto 31st December, 2019 is at **Annexure – I**.

(d): The State –wise funds allocated and released to various States including Bihar under MIDH for setting up of cold storages during last three years are at **Annexure – II**. Funds are not allocated State-wise under the schemes of National Horticulture Board (NHB) and MOFPI.

(e) & (f): There is no such provision under the Scheme Guidelines. It is entirely upto the owner of cold storage whether to give any concessions to the farmers for utilising cold storages or not.

State-wise Number of Cold Storages under MIDH (NHB, NHM & HMNEH) and MoFPI as on 31.12.2019

Sl. No.	Name of the State	Number
1	Andaman & Nicobar Islands (UT)	3
2	Andhra Pradesh & Telangana	465
3	Arunachal Pradesh	2
4	Assam	38
5	Bihar	309
6	Chandigarh (UT)	7
7	Chhattisgarh	99
8	Delhi	97
9	Goa	29
10	Gujarat	964
11	Haryana	356
12	Himachal Pradesh	71
13	Jammu & Kashmir	56
14	Jharkhand	58
15	Karnataka	217
16	Kerala	199
17	Lakshadweep (UT)	1
18	Madhya Pradesh	302
19	Maharashtra	604
20	Manipur	3
21	Meghalaya	4
22	Mizoram	3
23	Nagaland	4
24	Orissa	177
25	Pondicherry (UT)	3
26	Punjab	688
27	Rajasthan	176
28	Sikkim	2
29	Tamil Nadu	176
30	Tripura	14
31	Uttar Pradesh	2380
32	Uttarakhand	47
33	West Bengal	510
	Total	8064

(Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH) and Ministry of Food Processing Industries (MoFPI))

Annexure - II

State-wise fund allocations and releases under MIDH (NHM & HMNEH) for the period
2016-17 to 2018-19

Rs. In crore

S.I No.	Name of State	2016-17		2017-18		2018-19	
		Allocation (GOI)	Releases (GoI)	Allocation (GOI)	Releases (GoI)	Allocation (GOI)	Releases (GoI)
1	2	7	8	9	10	11	12
1	A & N Islands	2.00	0.00	2.00	0.00	2.00	0.00
2	Andhra Pradesh	64.03	64.02	84.03	76.70	114.00	102.93
3	Arunachal Pradesh	32.30	0.00	32.30	0.00	26.00	20.00
4	Assam	28.00	22.00	28.00	22.90	84.00	56.00
5	Bihar	26.31	17.96	26.31	18.00	22.50	19.00
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	69.23	61.47	89.23	89.23	123.00	102.25
8	Dadra & Nagar Haveli	0.50	0.00	0.50	0.00	0.50	0.00
9	Daman & Diu	0.00	0.00	1.50	0.50	1.50	0.00
10	Delhi	0.50	0.00	0.50	0.00	0.50	0.00
11	Goa	2.52	1.65	2.52	2.51	4.50	2.87
12	Gujarat	71.39	65.45	91.39	88.74	127.00	95.25
13	Haryana	61.84	59.55	79.84	73.50	110.00	71.60
14	Himachal Pradesh	32.00	24.25	32.00	38.14	27.50	23.75
15	Jammu & Kashmir	46.00	48.20	46.00	41.50	47.50	35.00
16	Jharkhand	40.18	30.13	40.18	25.00	34.00	9.50
17	Karnataka	72.97	69.50	72.97	68.50	130.00	115.58
18	Kerala	46.42	15.00	46.42	29.00	39.50	12.50
19	Lakshadweep	0.80	0.00	0.80	0.00	0.80	0.00
20	Madhya Pradesh	45.35	35.62	45.35	30.00	38.50	31.76
21	Maharashtra	88.97	50.44	108.97	86.73	158.00	107.00
22	Manipur	32.00	10.00	32.00	24.00	37.00	25.50
23	Meghalaya	25.50	18.75	25.50	15.36	42.00	21.00
24	Mizoram	31.50	31.50	41.50	41.50	30.00	25.00
25	Nagaland	31.50	15.00	41.50	36.34	32.00	27.00
26	Orissa	49.91	43.68	49.91	46.87	89.00	21.00
27	Puducherry	1.00	1.00	1.00	0.99	3.00	1.50
28	Punjab	39.86	30.00	39.86	15.00	71.00	35.50
29	Rajasthan	50.89	43.13	70.89	58.00	90.50	52.00
30	Sikkim	30.50	25.25	30.50	30.50	25.00	22.00
31	Tamil Nadu	55.03	47.14	75.03	61.27	98.00	79.00
32	Telangana	32.90	20.96	32.90	32.18	28.00	5.00
33	Tripura	33.00	23.50	33.00	10.00	44.00	12.00
34	Uttar Pradesh	37.27	31.96	37.27	35.87	67.00	62.57
35	Uttarakhand	31.31	47.50	31.00	30.37	55.00	40.00
36	West Bengal	24.91	8.00	24.91	10.00	44.00	15.00
